

Poverty alleviation programme for tribals

1954. SHRI MANGALA KISAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the tribal population in the sub-plan-area of the country;
- (b) the tribal population of each sub-plan-area of the respective States;
- (c) the percentage of tribal population living below poverty line on those areas of the country;
- (d) the poverty alleviation/elimination programmes of Central and State Governments; and
- (e) how much more time will be required to completely eradicate poverty of the scheduled areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) to (c) Such information is neither maintained by the Ministry of Tribal Affairs, nor in the office of Census Commission of India.

(d) and (e) The social sector programme/schemes/strategies of all welfare Ministries and Departments are designed with the objective of eradicating poverty. Special Central Assistance to Tribal Sub-Plan is a special area programme, provided by the Ministry of Tribal Affairs to the State Governments as an additive to the State Plan to bring about a more rapid economic development of tribals in the States. In addition, the Ministry of Tribal Affairs has programmes on education, vocational training, income generation and infrastructure development benefiting all categories of Scheduled Tribes. No time frame for eradicating the poverty of STs in Scheduled Tribes can be indicated.

Tribal population

1955. SHRI MANGALA KISAN: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total population of tribals in the country, State-wise;
- (b) the percentage of tribal population living above poverty line and below poverty line, State-wise; and
- (c) the programmes of Government to completely eradicate poverty in the country specially those belonging to tribal groups and how much time will be required for the complete eradication of poverty in the country?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) As per census 2001 total population of tribals in the country is 84,326,240. State-wise tribal population is given in the Statement-I (See below).

(b) The Planning Commission estimates the incidence of poverty at national level and state level from large sample survey on Household consumer expenditure conducted by National sample survey organisation (NSSO). The State-wise and UT-wise tribal population living below poverty line and above poverty line estimated by the Planning Commission based on NSS 2004-2005 survey data are given in the Statements-II and III (See below).

(c) The social sector programme/schemes/strategies of all Ministries and Departments are designed with the objective of eradicating poverty. In addition, the Ministry of Tribal Affairs has programmes on education, vocational training, income generation and infrastructure development benefiting all categories of Scheduled Tribes. No time frame for eradicating the poverty can be indicated.

Statement-I

State-wise Scheduled Tribe Population: 2001 Census

S.No.	States	ST Population
1	2	3
1.	Andhra Pradesh	5,024,104
2.	Arunachal Pradesh	705,158
3.	Assam	3,308,570
4.	Bihar	758,351
5.	Chhattisgarh	6,616,596
6.	Goa	566
7.	Gujarat	7,481,160
8.	Haryana	-
9.	Himachal Pradesh	244,587
10.	Jammu & Kashmir	1,105,979
11.	Jharkhand	7,087,068
12.	Karnataka	3,463,986
13.	Kerala	364,189
14.	Madhya Pradesh	12,233,474
15.	Maharashtra	8,577,276
16.	Manipur	741,141
17.	Meghalaya	1,992,862
18.	Mizoram	839,310
19.	Nagaland	1,774,026
20.	Orissa	8,145,081
21.	Punjab	-
22.	Rajasthan	7,097,706

1	2	3
23.	Sikkim	111,405
24.	Tamil Nadu	651,321
25.	Tripura	993,426
26.	Uttarakhand	256,129
27.	Uttar Pradesh	107,963
28.	West Bengal	4,406,794
29.	Andhra & Nikobar	29,469
30.	Chandigarh	-
31.	Dadra & Nagar Haveli	137,225
32.	Daman & Diu	13,997
33.	Delhi	-
34.	Lakshadweep	57,321
35.	Puducherry	-
36.	All India	84,326,240

Statement-II

State-wise and UT-wise Percentage of STs Population 'Below Poverty Line'

S.No.	Name of the State/UT	2004-05	
		Rural	Urban
1	Andhra Pradesh	30.5	50.0
2	Assam	14.1	4.8
3	Bihar	53.3	57.2
4	Chhattisgarh	54.7	41.0
5	Gujarat	34.7	21.4
6	Himachal Pradesh	14.9	2.4
7	Jammu & Kashmir	8.8	0.0
8	Jharkhand	54.2	45.1
9	Karnataka	23.5	58.3
10	Kerala	44.3	19.2
11	Madhya Pradesh	58.6	44.7
12	Maharashtra	56.6	40.4
13	Orissa	75.6	61.8
14	Rajasthan	32.6	24.1
15	Tamil Nadu	32.1	32.5
16	Uttar Pradesh	32.4	37.4
17	Uttarakhand	43.2	64.4
18	West Bengal	42.4	25.7
	All India	47.3	33.3

Statement-III

State-wise and UT-wise percentage of STs population 'Above Poverty Line'

S.No.	Name of the State/UT	2004-05	
		Rural	Urban
1	Andhra Pradesh	69.5	50.0
2	Assam	85.9	95.2
3	Bihar	46.7	42.8
4	Chhattisgarh	45.3	59.0
5	Gujarat	65.3	78.6
6	Himachal Pradesh	85.1	97.6
7	Jammu & Kashmir	91.2	100.0
8	Jharkhand	45.8	54.9
9	Karnataka	76.5	41.7
10	Kerala	55.7	80.8
11	Madhya Pradesh	41.4	55.3
12	Maharashtra	43.4	59.6
13	Orissa	24.4	38.2
14	Rajasthan	67.4	75.9
15	Tamil Nadu	67.9	67.5
16	Uttar Pradesh	67.6	62.6
17	Uttarakhand	56.8	35.6
18	West Bengal	57.6	74.3
	All India	52.7	66.7

Women empowerment through afforestation

†1956. SHRI LALIT KISHORE CHATURVEDI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether women empowerment, brought about by afforestation schemes funded by the Japan Bank for International Cooperation in Kerala, has been successful in bringing them into mainstream;

(b) whether, due to discontinuance of the scheme, they fear to revert to their previous occupation like felling forest and growing hemp; and

(c) Government's plan to check this trend?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI TUSHAR BHAI CHAUDHARY): (a) Yes, Sir. This scheme is being looked after by Department of Land Resources,

† Original notice of the question was received in Hindi.